

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6458-6459/2023

(Arising out of impugned final judgment and order dated 25-01-2023 in WC No. 27039/2022 09-02-2023 in CMMA No. 6/2023 passed by the High Court Of Judicature At Allahabad)

M/S SUNWORLD RESIDENCY PVT. LTD

Petitioner(s)

VERSUS

RAMAN IYER & ORS.

Respondent(s)

Date : 11-09-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Meenakshi Arora, Sr. Adv.
 Mr. Sumit Sinha, AOR

For Respondent(s) Mr. Gaurav Kejriwal, AOR
 Ms. Geetika Panwar, Adv.
 Mr. Arjun Aggarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by the learned counsel appearing for the respondents, list the matters on 25th September, 2023.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)